O.A.No. 70 OF 2007

Order dated 28.02.2007.

Mr.D.K. Mohanty, Learned Counsel for the Applicant and Mr. S. Mishra, Learned Additional Standing Counsel for the Union of India (on whom a copy of this OA has been served) are present. It is seen that the representation of the Applicant appears to be pending with Respondent No.3 since 24.06.2006, As the matter has remained un-disposed of, having heard Learned Counsel for both sides, and there being no objection, Respondent No.3 to whom a copy of the representation has been forwarded vide Annexure-Ais directed to dispose of the representation of the Applicant within two months of receipt of this order and communicate the result thereof to the Applicant.

With the aforesaid direction this OA is disposed of at this admission stage.

Send copies of this order along with copies of the OA to the Respondents and free copies of this order be given to Learned Counsel for both sides.

MEMBER(A)

VICE-CHAIRMAN